

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 32039/2026

[Arising out of impugned final judgment and order dated 01-12-2025 in CRLA No. 303/2024 passed by the High Court of Judicature at Bombay at Nagpur]

ANTI TERRORIST SQUAD, THROUGH INVESTIGATING  
OFFICER LUCKNOW UP

Petitioner(s)

VERSUS

NISHANT & ANR.

Respondent(s)

(IA No. 176936/2026 - CONDONATION OF DELAY IN FILING and IA No. 176937/2026 - EXEMPTION FROM FILING O.T.)

Date : 13-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR  
HON'BLE MR. JUSTICE SANJEEV SACHDEVA

For Petitioner(s) Mr. Shaurya Sahay, AOR  
Mr. Aman Jaiswal, Adv.  
Ms. Sharvi Sharma, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following  
O R D E R

Delay condoned.

Application for exemption from filing official translation is  
allowed.

Issue notice, returnable on 31.08.2026.

Service shall be effected by all modes, including *dasti*.

(BABITA PANDEY)  
Astt. Registrar-cum-PS

(PREETI SAXENA)  
Court Master (NSH)